

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.12.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 485 of 2018	Lalan Kumar Singh Vs. Phoenix ARC Pvt. Ltd. & Anr.	Pooja Mahajan	Pooja Mahajan (R1), Sanyam Goel (R2)

For Orders

2.	I.A. No. 2051 of 2018 in Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal
3.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
4.	I.A. No.2081 & 2082 of 2018 in Comp. App. (AT) (Ins) No. 766-767 of 2018	Mukesh Agarwal Vs. Ultimate Infracity Pvt. Ltd. & Anr.	Hashmat Nabi	Ahsan Ahmad
5.	Comp. App. (AT) (Ins) No. 724 of 2018	Shailen Shah, Resolution Professional Vs. DBM Geotechnics & Construction Ltd.	Shashank Agarwal	Vanita Bhargava
6.	Comp. App. (AT) (Ins) No. 733 of 2018	Downtown Temptations Pvt.Ltd. Vs. Indiabulls Housing Finance Ltd.	Mohit Choudhary	Somesh Dhawan
7.	Comp. App. (AT) (Ins) No. 741 of 2018	Ajay Bhargava Vs. Faces Cosmetics India Pvt. Ltd. & Anr.	Sandeep Bajaj	

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 749 of 2018	Haravtar Singh Arora Vs. Punjab National Bank & Ors.	D.K. Devesh	Anish Tondon, Ayush Beetro
9.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar-R(1-3)
10.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Anr.	Bishwajit Dubey	
11.	Comp. App. (AT) (Ins) No. 796 of 2018	State Bank of India Vs. V. Mahesh, R.P. for Diamond Engineering (Chennai) Pvt. Ltd. & Ors.	R.S. Lakshman	

12.	Comp. App. (AT) (Ins) No. 797 of 2018	Surender Vasudeva & Anr. Vs. Crown Realtech Pvt. Ltd. & Anr.	Rakesh Kumar	
13.	Comp. App. (AT) (Ins) No. 798 of 2018	Santosh Shinde Vs. Fairmacs Shipping and Transport Services Pvt. Ltd. & Anr.	Sameer Abhyankar	
14.	Comp. App. (AT) (Ins) No. 799 of 2018	Raj Kamal Saraogi Vs. Rajasthan Financial Corporation & Anr.	Pulkit Agarwal	
15.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission Of India & Others .	Anshul Narayan	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 528 of 2018	Konkola Copper Mines PLC Vs. Stewarts and Lloyds of India Ltd.	Ranjana Roy Gawai	Abinash Agarwal
17.	Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. With	P.Bakiyaraj	Rajiv S. Roy-R1
18.	Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1
19.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabhath Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	
20.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2)
21.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
22.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
23.	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	

12:00 noon**For Hearing**

24.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray
------------	--------------------------------------	---	---------------	--------------

2:00 PM**For Hearing (Part Heard)**

25.	Comp. App. (AT) (Ins) No. 198 of 2018	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
26.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With	VijayendraPratapSi ngh	Honey Satpal-RP Sasham Babbar
27.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal
28.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal-RP Sasham Babbar
29.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. With	R.P. Kapur	Honey Satpal-RP Shweta Bharti (R- IFCI)
30.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Tarun Mehta	Honey Satpal
31.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) with	VijayendraPratap Singh	Honey Satpal-RP Sasham Babbar
32.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	DivyanshuGoyal	Honey Satpal

33.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with	Rajiv S. Roy	Honey Satpal Shipra Shukla-R26
34.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain with	Jaswinder Singh	Honey Satpal
35.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain with	Parag Maini	Honey Satpal
36.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Manu Nair	Honey Satpal Sasham Babbar
37.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. & Ors. With	Abhijet Roy	Honey Satpal, Divyanshu Goyal(R-23) Jaswinder Singh- R26
38.	Comp. App. (AT) (Ins) No. 374 of 2018	The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with	RekhaAnand	Honey Satpal
39.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Varun Singh	Honey Satpal
40.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	Jaswinder Singh	Honey Satpal
41.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
42.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Sanjay Bajaj	Honey Satpal

43.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Shweta Bharti	Honey Satpal
44.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
45.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. With	Prareek Khaitan	Honey Satpal
46.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	Honey Satpal

Note: Court will not sit after 3:00 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar